

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:668  
ANSWERED ON:16.08.2007  
GAS REQUIREMENT OF ANDHRA PRADESH  
Rao Shri Sambasiva Rayapati

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) Whether the Government evolved any mechanism to allow the Reliance Industries Limited to take gas out of Andhra Pradesh only after meeting the requirements of the State:
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DINSHA PATEL)

(a), (b) & (c): M/s Reliance Industries Limited and Niko signed Production Sharing Contract (PSC) with the Government for exploration of the Block KG-DWN-98/3 in the year 2000. As per the terms of the PSC, the contractors have the freedom to market natural gas in Andhra Pradesh and rest of the county.